DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
MINISTRY OF COMMERCE & INDUSTRY
GOVERNMENT OF INDIA

MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

DPIIT-IPR Chair & Centre for Research in Intellectual Property (CRIP)

in Collaboration with

Internal Quality Assurance Cell (IQAC)

presents

ONLINE CERTIFICATE COURSE
ON

TRADEMARK REGISTRATION, PROSECUTION, ENFORCEMENT AND GEOGRAPHICAL INDICATIONS

30th November 2026 to 7th December 2026

COURSE BROCHURE

Official Media Partner

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ABOUT MNLU MUMBAI

MNLU Mumbai is one of the premier National Law universities located in the economic capital of India. It offers graduate, post-graduate, and research degrees in law and allied disciplines. The object of the University is to advance and disseminate learning and knowledge of the law and legal processes and their role in national development, to serve society in the field of law by developing skills regarding advocacy, legal services, legislation, law reforms, and the like; to organize lectures, seminars, symposia and conferences to promote efficient instruments of social development. MNLU Mumbai has set up a Centre for Research in IP (CRIP) among sixteen centers for legal research. Department for the Promotion of Industry & Internal Trade (DPIIT), Ministry of Commerce and Industry, Govt. of India has also established IPR Chair in the University to advance these objectives.

ABOUT THE COURSE

The Online Certificate Course in Trademark Registration, Prosecution, Enforcement and Geographical Indications is designed to provide participants with a comprehensive understanding of the legal framework and practical dimensions of Trademark and Geographical Indication (GI) protection.

The Course adopts a practice-oriented approach, covering the trademark lifecycle, including registrability and classification of marks, filing and registration, examination of applications, drafting replies to examination reports, opposition and rectification proceedings, infringement and passing off, assignment and licensing, and renewal and restoration. The course examines international trademark protection under the Madrid System. It also covers key international conventions governing trademarks and offers a separate session dedicated to landmark judicial decisions in trademark law.

The course further introduces the legal framework governing GI registration and protection, highlighting the role of GIs in safeguarding the identity and reputation of products associated with specific geographical origins.

Through sessions led by distinguished academicians and experienced legal practitioners, the course seeks to bridge theoretical understanding with practical application and familiarise participants with the legal and procedural aspects of trademark and GI protection.

COURSE SCHEDULE

Day 1 : Session 1 **30/11/2026 : Monday** **3:00 PM to 4:15 PM** **Fundamentals of Trademark**	**Dr. Sajid Sheikh,** **Assistant Professor of Law,** **Jt. Coordinator of Centre for Research in IP, MNLU Mumbai**
Day 1: Session 2 **30/11/2026 : Monday** **4:15 PM to 5:00 PM** **Registerability of Marks, Types of Mark** **Nice Classification (Practical)**	**Dr. Debmita Mondal,** **Assistant Professor (Law),** **HNLU Raipur**
Day 2 : Session 1 **1/12/26 : Tuesday** **3:00 PM to 4:15 PM** **Trademark Filling & Registration (Practical)**	**Prof. Uma Bhattad,** **DPIIT-IPR Chair Professor,** **MNLU Mumbai**
Day 2 : Session 2 **1/12/26 : Tuesday** **4:15 PM to 5:00 PM** **Examination of Trademarks Absolute and Relative Grounds of Refusal** **Drafting Reply to Examination Report**	**Mr. Mathews VC** **Partner at Fox Mandal**
Day 3 : Session 1 **2/12/26 : Wednesday** **3:00 PM to 4:15 PM** **Opposition, Rectification and Cancellation of Trademarks**	**Adv. Hemant Thadani,** **Practice Head (Intellectual Property at Crawford Bayley & Co.)**
Day 3 : Session 2 **2/12/26 : Wednesday** **4:15 PM to 5:00 PM** **Infringement & Passing-off in Trademarks**	

Day 4 : Session 1 **3/12/26 : Thursday** **3:00 PM to 4:15 PM** **Transferring of Rights Trademark Assignment and Licensing**	**Dr. S. Chakravarthy Naik, Assistant Professor (Law), Amity University, Hyderabad & Founder, IP Regime**
Day 4 : Session 2 **3/12/26 : Thursday** **4:15 PM to 5:00 PM** **Renewal, Removal and Restoration of Trademarks Registered Users**	
Day 5 : Session 1 **4/12/26 : Friday** **3:00 PM to 4:15 PM** **International Agreements Conventions**	**Dr. Muhammed Amir Khan, Assistant Professor (Law), MNLU Mumbai**
Day 5 : Session 2 **4/12/26 : Friday** **4:15 PM to 5:00 PM** **International Registration under Madrid System**	**Shri. R.A. Tiwari** **Former Deputy Registrar of Trademarks & GI and** **Of Counsel, ALG India Law Offices LLP**
Day 6 : Session 1 & 2 **5/12/26 : Saturday** **3:00 PM to 5:30 PM** **Trademark: Landmark Case Laws**	**Mr. Parag M. More** **Partner, More & Kadam Legal Associates**
Day 7 : Session 1 & 2 **7/12/26 : Monday** **3:00 PM to 5:30 PM** **Geographical Indications: Legal Framework, Registration and Protection**	**Ms. Anooja Padhee** **Partner at K&S Partners**

MEET OUR SPEAKERS



**DR. SAJID SHEIKH,
ASSISTANT PROFESSOR OF
LAW, JT. COORDINATOR OF
CENTRE FOR RESEARCH IN IP,
MNLU MUMBAI**

**DR. DEBMITA MONDAL,
ASSISTANT PROFESSOR (LAW),
HNLU RAIPUR**





**PROF. UMA BHATTAD
DPIIT IPR CHAIR PROFESSOR
MNLU MUMBAI**

**MR. MATHEWS V. C.,
PARTNER AT FOX
MANDAL**





**MR. HEMANT THADANI,
PRACTICE HEAD
(INTELLECTUAL
PROPERTY) AT CRAWFORD
BAYLEY & CO.**

DR. S. CHAKRAVARTHY NAIK,
ASSISTANT PROFESSOR (LAW),
AMITY UNIVERSITY,
HYDERABAD & FOUNDER, IP
REGIME





DR. MUHAMMED AAMIR
KHAN,
ASSISTANT PROFESSOR (LAW),
MNLU MUMBAI

SHRI. R.A. TIWARI
FORMER DEPUTY REGISTRAR
OF TRADEMARKS & GI AND
OF COUNSEL, ALG INDIA LAW
OFFICES LLP





MR. PARAG M. MORE
PARTNER, MORE & KADAM
LEGAL ASSOCIATES

MS. ANOOJA PADHEE
PARTNER AT K&S
PARTNERS



UNIVERSITY TEAM

PATRON



Hon. Prof. (Dr.) Dilip Ukey
Hon'ble Vice Chancellor, MNLU Mumbai

COURSE DIRECTORS

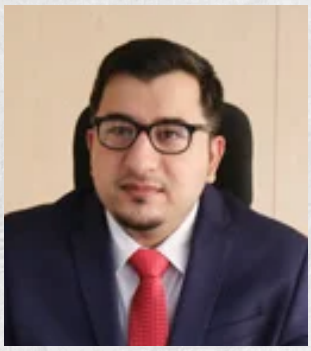


Prof. (Dr.) Ragini P. Khubalkar
Professor of Law,
Dean of Academics,
Coordinator CRIP,
MNLU Mumbai



Prof. Uma Bhattad
IPR Chair Professor,
DPIIT - IPR Chair,
MNLU Mumbai

COURSE CO-DIRECTOR



Mr. Sajid Sheikh
Assistant Professor
(Law), Jt. Coordinator
CRIP, MNLU Mumbai

COURSE CO-ORDINATORS



Ms. Nupur Adawadkar
Research Assistant,
DPIIT IPR Chair,
MNLU Mumbai



Ms. Himanshi Thakur
Research Assistant,
DPIIT IPR Chair,
MNLU Mumbai

IMPORTANT INSTRUCTIONS

- This is a online certificate course conducted via Zoom meetings with each session of 1 hour 15 minutes with two sessions per day.
- The timings of the course is 3:00 PM-5:30 PM
- Zoom Joining Link will be shared prior to the start of the course.
- Participants are requested to join the course 15 mins in advance.
- Filling of the Feedback form and MCQ-based test shared on the last day of the course is mandatory to receive the e-certificate.

MODE OF ASSESSMENT

An MCQ Assessment Test will be conducted on the last day of the Course. The test will be conducted via Google Form comprising 50 MCQs.

- Candidates must score a minimum of 50% to pass the assessment test.
- Only eligible candidate will recieve an e-Certificate upon completion of the course.

COURSE REGISTRATION

WHO SHOULD JOIN?

- Law Students, Lawyers, IP Professionals, Academicians, Researchers, and Ph.D. Scholars.
- Trademark Attorneys, Aspiring Trademark Agents, and Legal Practitioners.
- Entrepreneurs, Start-up Founders, and Business Owners.
- Brand Managers, Marketing Professionals, and Corporate Legal Professionals.
- Professionals involved in Trademark Registration, Prosecution, Licensing, and Enforcement.
- Individuals interested in gaining practical knowledge of Trademark Law and Geographical Indications (GIs).

HOW TO REGISTER IN 3 EASY STEPS

- **Make Your Payment**
  - **Transfer the course fee using the payment link provided.**
- **Save Your Receipt**
  - **Take a quick screenshot of your successful payment transaction.**
- **Fill Out the Google Form**
  - **Complete the registration form, upload your documents along with the payment screenshot, and hit Submit!**

COURSE FEE

- **For MNLU Mumbai Students: Rs. 750/- (Valid Student ID is required)**
- **For Students other than MNLU Mumbai: Rs. 1500/- (Valid Student ID is required)**
- **For Others: Rs. 2500/-**

Registration Link:
https://forms.gle/7PoZuY62nMJatq6q9

or

SCAN TO REGISTER!

LINK FOR THE PAYMENT:-

https://payments.cashfree.com/forms/CertificateCourseonTrademarkRegistrationDPIITIPR

Fee once paid will not be refundable under any circumstances, and part payment of fees is not acceptable.

FOR QUERIES

Email: crip@mnlumumbai.edu.in

WhatsApp : 8349643515

(11:00 AM to 5:00 PM)

Note : Paying the fee does not complete your registration. You must fill out the Google Registration Form separately to finalize your spot.

Please visit us at: www.mnlumumbai.edu.in